

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.12 of 2012 &
IA No. 20 of 2012**

Dated: 1st May , 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Aditya Cement ...Appellant
Versus
Chattisgarh State Electricity
Regulatory Commission & Anr.Respondents

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan for R.1

Ms. Suparna Srivastava &
Mr. Sudhir Kathpalia for R.2

ORDER

The learned counsel for the Appellant has finished his arguments. He is directed to file his Written Submissions after serving copy on the other side.

Post the matter for further hearing on **11.05.2012.**

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**